

Planning Commission. Some preliminary steps have already been taken in this direction. The State Governments have been addressed in the matter and have been advised to constitute similar cells to work out realistic programmes in order to implement them with speed so that they should yield productive results for the economy as a whole. According to the present expectations, it is felt that concrete programmes would be in hand by around the end of April, 1973 so that the programmes could be taken up for implementation at the earliest.

**CBI Report on Song and Drama Division**

4151 SHRI SHASHI BHUSHAN  
SHRI JYOTIRMOY BOSU

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Bureau of Investigation has completed investigation into the affairs of the Song and Drama Division and submitted its report to Government,

(b) if so, the main points contained in the report and the action taken or proposed to be taken in this regard, and

(c) if not, the further time likely to be taken by the CBI in completing the investigations?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) No, Sir CBI is looking into certain complaints against individual officers of the Song and Drama Division

(b) Does not arise

(c) The CBI are doing their best to complete the investigations as early as possible

**Promotion to Cadre of Head Clerk in P.M.G.'s Office, Punjab Circle, Ambala**

4152. SHRI R. V. BADE: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether some promotions to the cadre of Head Clerks have recently been made in the office of the Postmaster General, Punjab Circle, Ambala and none of the officials promoted belong to SC/ST,

(b) whether the orders contained in memo No 27/2/71-East (Sct), dated 27-11-1972 issued by the Government of India Cabinet Secretariat Department of Personnel New Delhi regarding reservation for Scheduled Castes and Scheduled Tribes in matter of promotions have been violated, and

(c) if so the steps Government proposed to take in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA)

(a) Yes, Sir

(b) No The said orders came into effect only from 27-11-1972 and apply to select lists drawn up only after that date whereas officials promoted in Punjab Circle had been approved prior to that date

(c) Does not arise

**Stationing of CRP in West Bengal**

4153 SHRI TRIDIB CHAUDHURI Will the Minister of HOME AFFAIRS be pleased to state

(a) whether, as reportedly stated in Calcutta on the 9th February, 1973 by the Chief Minister of West Bengal, that the Union Government has asked to send back some units of the Central Reserve Police from West Bengal in view of the improvement of law and order situation

(b) if so, what has been response of the Government of West Bengal to this requests of the Union Government; and

(c) the total number of Central Reserve Police companies stationed in West Bengal since 1971 and how many of these would be withdrawn?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN)** (a) Yes, Sir.

(b) Reply of the State Government is still awaited.

(c) Oct of 70 C.R.P. coys, deployed in West Bengal in the beginning of 1971, 24 coys, have been withdrawn leaving a balance of 46 coys at present.

**Post Offices, OOs and PCOs Sanctioned on Rent and Guarantee Basis in Himachal Pradesh**

4154 **PROF NARAIN CHAND PARASHAR** Will the Minister of COMMUNICATIONS be pleased to state

(a) the names of the places (along the Tehsils and Districts in which they fall) for which the rent and guarantee terms had been quoted by the Posts and Telegraphs authorities to the State Government of Himachal Pradesh in the calendar year 1970 for the setting up of Post Offices, Combined Offices and Public Call Offices,

(b) the names of such places (with the Tehsils and District in which they fall) for which rent and guarantee terms have been accepted by the State Government alongwith the dates on which they have been accepted during the year; and

(c) the names of the places where Post Offices, Combined Offices and Public Call Offices sanctioned on rent and guarantee basis have since been opened and the dates on which they have been opened?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):** (a) Post Offices—Nil. Public Call Office-cum-Combined Office—Naina Devi (Tehsil and District Bilaspur).

(b) Post Offices—Nil. PCOs and C.Os—Naina Devi (Tehsil and District Bilaspur). Rent and guarantee terms were accepted on 16-5-1972.

(c) Nil. However, the work for opening a P C O cum Combined Office at Naina Devi is in progress

**Steps to Resolve Deadlock in the National Council of Joint Consultative Machinery**

4155 **SHRI S M BANERJEE** Will the PRIME MINISTER be pleased to state

(a) the further steps taken to resolve the deadlock in the National Council of Joint Consultative Machinery,

(b) whether this matter has been taken up with the Department of Personnel and

(c) if so, with what results?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA)** (a) to (c) On a suggestion made by the Secretary of the Staff Side of the National Council, in his letter of 17th November, 1972 for arranging a meeting between the Chairman of the National Council (Cabinet Secretary) and the Standing Committee of the Staff Side a meeting was fixed for the 7th December, 1972. It was, however, intimated by the Secretary of the Staff Side on the 7th December, that some of the members of the Standing Committee were far away from Delhi and it would not be possible for them to attend the meeting. He however desired that, in the meantime, Government's decision on the issues which created a deadlock in the meeting of the National Council on the 29th July, 1972 be communicated to him. The Chairman in his letter of 8th December, 1972 informed the Secretary of the Staff Side that a meeting for discussing the outstanding matters could